

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-6/1999/11963/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Abdul Hakim,  
Member, MACT No. 3,  
Kamrup (M), Guwahati, Assam.

Dated Guwahati the 12<sup>th</sup> December, 2023.

Sub: **Casual leave.**

Ref:- Your letter No. MACT-3/2023/771 dtd. 07.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 16.12.2023, alongwith station leave permission, from the morning of 16.12.2023 till the morning of 17.12.2023.** The Member, MACT No.1, Kamrup (M), Guwahati, Asam and in his absence, the Member, MACT No. 2, Kamrup (M), Guwahati, Assam shall remain in charge of your Court and Office in your absence.

Yours faithfully,

*sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-6/1999/11964-11966/dated** , 12-12-23

Copy to :

1. The Member, MACT No.1, Kamrup (M), Guwahati, Assam.
2. The Member, MACT No. 2, Kamrup (M), Guwahati, Assam.
- ✓ 3. The Project Manager, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*